

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125 (Pt.)/2008/ 685 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Margaret Lalrinsangi,
Jt.Registrar (Admn.), Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, 3rd February, 2020

Sub:- Commuted Leave.

Ref:- Your note dated 29.01.2020.

Madam,

With reference to the above, I am directed to inform you that, the prayer for commuted leave for 26 (twenty six) days w.e.f. 03.02.2020 to 28.02.2020 on medical ground of Smti. Lucy Lalrinthari, Judge, Special Court, ND & PS Act, Aizawl, has been granted. Dr. HTC Lalrinchhana, Addl. District and Sessions Judge, Aizawl is to take up the charge of the Court and office of Judge, Special Court, ND & PS Act, Aizawl, during the absence of Smti Lalrinthari on commuted leave.


Both the officers may be informed accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)
Memo no. NO.HC. VII-125(Pt.)/2008/ 686 /A. dtd. 3.2.2020
Copy to:

1. The Systems Analyst , Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
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